



Honourable Shri Justice Ambadas Harbhau Joshi

B.A., LL.B.

2004 - 2013

Justice Ambadas Haribhau Joshi born on December 16, 1951. He was enrolled as an Advocate on September 10, 1976. He worked as Legal Assistant in the Marathwada Development Corporation and left the job for joining the legal profession. He practiced for 25 years in Labour, Civil, Revenue Courts at Aurangabad and thereafter in the High Court. He specializes in Labour, Civil and Writs. He worked as Assistant Government Pleaeder and as Special Counsel for Government of Maharashtra. He was also Advocate for Reserve Bank of India, Pune University, State Bank of India, Life Insurance Corporation of India and Maharashtra State Road Transport Corporation. He was appointed as an Additional Judge of the Bombay High Court on March 15, 2004 and appointed as a permanent Judge on March 9, 2006. Retired on December 16, 2013.

Source from book Judges of the S.C. and the H.C. Edn. 2009, Pub. Ministry of Law and Justice .